

RAJYA SABHA

Tuesday, the 2nd December, 2014 /11th Agrahayana, 1936 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

MEMBER SWORN

Shri Chaudhary Birender Singh (Haryana)

MR. CHAIRMAN: Oath or affirmation. ...*(Interruptions)*... Oath; oath; oath ...*(Interruptions)*... Please sit down. There is an oath to be taken. ...*(Interruptions)*... Please sit down. There is an oath to be taken. ...*(Interruptions)*... Sit down. Oath or affirmation.

OBITUARY REFERENCES

MR. CHAIRMAN: Hon. Members, I refer with profound sorrow to the passing away of Shri Ananda Pathak, Shri Krishan Kumar Deepak and Shri Shivpratap Singh, former Members of this House.

Shri Ananda Pathak passed away on the 28th of November, 2014, at the age of 83 years.

Born in January, 1931, at Darjeeling in West Bengal, Shri Pathak was educated at the St. Roberts High School and Swami Prabhudananda's Educational Institution.

A trade unionist and an industrial worker, Shri Pathak participated in the freedom struggle. He was actively associated with the cause of labourers and also fought for the rights of tea garden workers. He was also associated with various welfare organisations and served as Editor of 'Agradoot', a Nepali fortnightly.

Shri Ananda Pathak started his legislative career as a Member of the West Bengal Legislative Assembly in 1971 and was a Member of that Assembly from 1971 to 1972.

Shri Ananda Pathak represented the State of West Bengal in this House for two terms—from July, 1977 to April, 1978 and again, from April, 1978 to January, 1980. He was also a Member of the Seventh, Eighth and Twelfth Lok Sabha.

In the passing away of Shri Ananda Pathak, the country has lost a veteran freedom fighter, a distinguished parliamentarian and a noted trade unionist.

Shri Krishan Kumar Deepak passed away on the 28th of November, 2014, at the age of 79 years.

Born in December, 1934, in Montgomery, Pakistan, Shri Krishan Kumar Deepak was educated at the Government College, Hissar, Haryana.

A teacher by profession, Shri Krishan Kumar Deepak served as lecturer and Principal of the Government National College, Sirsa, Haryana. He was also the Principal of the Indira Gandhi Government College, Tohana, Haryana.

Shri Krishan Kumar Deepak represented the State of Haryana in this House from March to July, 1990.

In the passing away of Shri Krishan Kumar Deepak, the country has lost a distinguished parliamentarian.

Shri Shivpratap Singh passed away on the 29th of November, 2014, at the age of 72 years. Born in May, 1942, at Sonapur in Surguja district of Chhattisgarh, Shri Singh was educated at the Government Senior Secondary School at Surajpur.

An agriculturist by vocation, Shri Singh was the Vice-President of the Surguja Northern Region Development Authority from 2004 to 2006.

Shri Singh started his legislative career as a Member of the Madhya Pradesh Legislative Assembly in 1977 and was a Member of that Assembly for three terms - from 1977 to 1980, from 1989 to 1992 and again from 1992 to 1998. He also served as Minister of State for Tribal Welfare in the Government of Madhya Pradesh from 1989 to 1992. He was also a Member of the Chhattisgarh Legislative Assembly from 2003 to 2008.

Shri Shivpratap Singh represented the State of Chhattisgarh in this House from April, 2008 to April, 2014.

In the passing away of Shri Shivpratap Singh, the country has lost an able parliamentarian.

We deeply mourn the passing away of Shri Ananda Pathak, Shri Krishan Kumar Deepak and Shri Shivpratap Singh.

I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute.)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved families our sense of profound sorrow and deep sympathy.

श्री अश्विनी कुमार (पंजाब) : महोदय, मैं आज सदन में एक बहुत ही संवेदनशील मामला उठा रहा हूँ। ...**(व्यवधान)**...

PAPERS LAID ON THE TABLE

I. Notifications of the Ministry of Corporate Affairs

II. Report and Accounts (2013-14) of CCI, New Delhi and related papers

THE MINISTER OF FINANCE; THE MINISTER OF CORPORATE AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): Sir, I lay on the Table:—

- I. (i) A copy (in English and Hindi) of the Ministry of Corporate Affairs Notification No. R-40007/Reg-Recovery/Noti/04-CCI, dated the 30th July, 2014, publishing the Competition Commission of India (Manner of Recovery of Monetary Penalty) Amendment Regulations, 2014, under sub-section (3) of Section 64 of the Competition Act, 2002.

[Placed in Library. See No. L.T. 866/16/14]

- (ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Corporate Affairs, under sub-section (3) of Section 63 of the Competition Act, 2002:—

- (1) G.S.R 728 (E), dated the 15th October, 2014, publishing the Competition Appellate Tribunal (Term of the Selection Committee and the Manner of Selection of Panel of Names) Amendment Rules, 2014.

- (2) G.S.R 729 (E), dated the 15th October, 2014, publishing the Competition Commission of India (Term of the Selection Committee and the Manner of Selection of Panel of Names) Amendment Rules, 2014.

[Placed in Library. See No. L.T. 867/16/14]

- II. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 53 and sub-section (4) of Section 52 of the Competition Act, 2002:—